

Central Administrative Tribunal  
Principal Bench

O.A. No. 157 of 1998

New Delhi, dated this the 19th April, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

S/Shri

1. Kanhya Lal,  
S/o Shri Nanak Chand,  
R/o B-72, Shalimar Bagh (West),  
New Delhi.

2. Bhagat Singh,  
S/o late Shri Mallu Ram,  
R/o Qr. No. 1000/Sector V,  
R.K. Puram,  
New Delhi-110022.

... Applicants

(By Advocate: Dr. D.C. Vohra)

Versus

1. Union of India through  
the Secretary,  
Cabinet Secretariat,  
Rashtrapati Bhawan,  
New Delhi-110004.

2. The Director (SSB),  
Directorate General of  
Security,  
Block V (East), R.K. Puram,  
New Delhi-110022.

... Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant's counsel appears and states that the relief prayed for by applicants has been granted by respondents and under the circumstances nothing survives in the O.A. Accordingly this O.A. is dismissed as having become infrutuous. No costs.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

/GK/